

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.27/(MAH)/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2017

NAME OF THE PARTIES: Mr. Sachin Chaturvedi
V/s.
M/s. Apollo Ingredients India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. SIMANTINI MOHITE i/b M/s. SOLOMON & CO.	Advocate for the Respondents.	<i>Simantini</i>
2.	PRACHI WAZALWAR	ADV. FOR PETITIONER	<i>P. Wazalwar</i>
3.	NAVNEET WAZALWAR		
4.	ARNAB WADHWA		

ORDER

C.P. No. 27/241/NCLT/MB/MAH/2016

1. The Learned Representative of both the sides are present.
2. From the side of the Respondents seeking adjournment on personal reasons.
3. The pleadings are complete as stated on 05.04.2017.
4. The matter is adjourned by consent for hearing on **31st July, 2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 27.06.2017